

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 474/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Kiran Mahesh Khokani
V/s.
Orbit Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Armit Vyas Aniket Malasli	For the Applicant	
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2	Ashish Pannani Dikshat Mehra & Rishabh Jainani 1/p Rajani Associates	Corporate debtor	
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ORDER

TCP 474/I&BC/NCLT/MB/MAH/2017

1. Admitted position is that Form No.1 was served upon the Respondent Debtor on 11.08.2017. Seeking time. Granted.
2. Adjourned to **12.09.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 22.08.2017

Sd/-

M.K. SHRAWAT
Member (Judicial)